

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA**

**UNSTARRED QUESTION NO. 1591
TO BE ANSWERED ON 04.03.2020**

WELFARE OF DE-NOTIFIED TRIBES

1591. DR. AMAR PATNAIK:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of measures taken by Government as per recommendations of the Renke and Idate Commissions;
- (b) the details of welfare programmes formulated and implemented by the Development and Welfare Board for De-notified and Semi-Nomadic Communities; and
- (c) the reasons for not increasing the outlay for the scheme for development of De-notified Nomadic Tribes beyond ` 10 crore in the 2020-21 budget, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI KRISHAN PAL GURJAR)**

(a): On the basis of the recommendations of Renke and Idate Commissions, the Cabinet has approved on 19.02.2019 setting up of a Development and Welfare Board for De-notified, Nomadic and Semi-Nomadic Communities (DWBDNCs).

The Board has been constituted vide Gazette Notification dated 21.02.2019 for the development of De-Notified Tribes for a period of three years extendable upto 5 years. Terms of Reference (ToR) of the Board is as under:

- To formulate and Implement Welfare and Development programme as required, for De-notified, Nomadic and Semi-Nomadic Communities.
- To identify the locations/areas where these communities are densely populated.
- To assess and identify gaps in accessing existing programmes and entitlements and to collaborate with Ministries/Implementing agencies to ensure that ongoing programmes meet the special requirements of De-notified Nomadic and Semi-Nomadic Communities.
- To monitor and evaluate the progress of the schemes of Government of India and the States/UTs with reference to De-notified Nomadic and Semi-Nomadic Communities.
- To redress the grievances of DNTs communities and fulfill their expectations.

(b): The Governing Body of the Board has decided that the matter of identification of locations/areas of densely populated De-notified and Nomadic Tribes (DNT) Nomadic and Semi-Nomadic Communities need collaboration with different Ministries to frame a strategy for further line of action in the follow up of the Terms of Reference of the Board. Accordingly, the Members of the Board have been assigned to start the work in various States/UTs.

(c): During Financial year 2020-21 the budgetary allocation is Rs. 10.00 Crore. The budget is allocated as per the expenditure trend in the preceding years. Different Ministry/Departments of the Government of India also cover the welfare of De-Notified Tribes in their respective scheme within their respective budget allocations.
